



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,28th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
64	<a href="#">I.A.(Civil)/3669/2024</a> (CONNECTED WITH ITEM NO.57 IN THE DAILY LIST), B/O in WP(C)/5662/2024	THE PRINCIPAL <b>Versus</b> PARAMANANDA SAIKIA AND ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM GA, ASSAM SC, G U
<b>ADMISSION</b>				
65	<a href="#">WP(C)/936/2023</a> FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
66	<a href="#">WP(C)/4355/2023</a> B/O	BHARAT CHANDRA TALUKDAR <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. S CHOWDHURY MR. M P SARMA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIANR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U
<b>WITH</b>				
67	<a href="#">WP(C)/639/2024</a>	ANUPAMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) SC, SEC. EDU. SC, BTC SC, G U
68	<a href="#">WP(C)/2480/2024</a> FIXED	NITU GOGOI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S HAZARIKA S ACHUMI K BHARALI	SC, SEC. EDU.
<b>ORDERS</b>				
69	<a href="#">WP(C)/5883/2024</a> FIXED	RANUMA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.

70	<b>WITH</b> <a href="#">WP(C)/5957/2024</a>	MD. AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
71	<b>WITH</b> <a href="#">WP(C)/6107/2024</a>	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
72	<a href="#">WP(C)/5931/2024</a> FIXED	PHANI RAM KUMAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU.
<b>HEARING</b>				
73	<a href="#">WP(C)/780/2020</a> FIXED	HITESH ROY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MS. P DAS	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
47	<a href="#">Bail Appln./3473/2024</a> BY SLIP	MD MOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
48	<a href="#">Bail Appln./1877/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. RAJAK ALI @ DHAN ALI @ KALIA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
49	<a href="#">Bail Appln./2953/2024</a> FIXED	ABINASH PARDHIA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM SC, CBI
50	<a href="#">Bail Appln./2964/2024</a> BY SLIP	SUMIT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/1079/2024</a> <b>in</b> Bail Appln./2964/2024	SUMIT BARMAN <b>Versus</b> THE STATE OF ASSAM,		SC, CBI
51	<a href="#">Bail Appln./2963/2024</a>	JYOTISMAN SARMA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM SC, CBI
	<b>WITH</b> <a href="#">I.A.(CrI.)/1082/2024</a> <b>in</b> Bail Appln./2963/2024	JYOTISMAN SARMA <b>Versus</b> THE STATE OF ASSAM,		SC, CBI
52	<a href="#">Bail Appln./3140/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	NEIHING DOUNGEL <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	<a href="#">Bail Appln./3207/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MITHUN KUMAR SAHANI <b>Versus</b> THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	MR. S C KEYAL SC, CUSTOMS
54	<a href="#">Bail Appln./3472/2024</a> WITH OFFICE NOTE, FIXED	MD NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

**BAIL HEARING**

55	<a href="#">AB/1381/2024</a> FIXED	INSAN ALI @ INSAN MIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S. MEHJABIN MR H A RASHID	PP, ASSAM
56	<a href="#">AB/1652/2024</a> FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
57	<a href="#">AB/2975/2024</a> FIXED	TUFOLL UDDIN @ TUFAIL <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
58	<a href="#">AB/2990/2024</a> FIXED	KURPAN ALI @ KURBAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
59	<a href="#">AB/2993/2024</a> FIXED	MANAHAR BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV**

**THIS BENCH WILL RISE AT 03:15 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
17	<a href="#">WP(C)/1349/2024</a> FIXED	M/S INFOTECH SOLUTION AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA

LEAVE NOTE OF ADVOCATES FOR 28/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./2438/2024</a> WITH CASE RECORD(SCANNED COPY), BY SLIP	DANIEL KITHAREE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
7	<a href="#">CRL.A(J)/53/2020</a> 7 Y 7 M 8 D :WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED	RAJU PATRA <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
8	<a href="#">I.A.(CrI.)/1033/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED in CrI.A./451/2023 <b>WITH</b> <a href="#">CrI.A./451/2023</a>	MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM
		MADHURJYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	MR. P SAIKIA, LEGAL AID COUNSEL, R2 PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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6)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
7)	MR A R BHUYAN	11-11-2024	To	29-11-2024
8)	MR. R P SINGH	14-11-2024	To	06-12-2024
9)	MR. O P BHATI	17-11-2024	To	30-11-2024
10)	MR. R ISLAM	19-11-2024	To	30-11-2024
11)	MR. D K CHOMAL	25-11-2024	To	30-11-2024
12)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
13)	MR P SARMAH	22-11-2024	To	28-11-2024
14)	MS S DAS	22-11-2024	To	02-12-2024
15)	MR S SARMA	22-11-2024	To	15-02-2025
16)	MRS. A GAYAN	25-11-2024	To	29-11-2024
17)	MR H R CHOUDHURY	25-11-2024	To	29-11-2024
18)	MR A K DAS	25-11-2024	To	30-11-2024

19)	MR. L C DEY	25-11-2024	To	29-11-2024
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32)	MR A GOENKA	28-11-2024	To	06-12-2024
33)	MR. M SARANIA	28-11-2024	To	29-11-2024
34)	MR. T ROY	03-12-2024	To	06-12-2024
35)	MRS. B SARKAR	03-12-2024	To	06-12-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**2:00 PM to 4:30 PM**

**[ For Thursday,28th November 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

6	<a href="#">WP(C)/2947/2024</a>	RATUL BANIA <b>Versus</b> THE SPECIAL JUDGE CBI AND NIA	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH	MR G BAISHYA SC, G.H.C
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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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35)	MRS. B SARKAR	03-12-2024	To	06-12-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
20	<a href="#">WP(C)/4234/2023</a> (FOR WITHDRAWAL), B/O	BENU DHAR GOGOI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
21	<a href="#">WP(C)/4235/2023</a> (FOR WITHDRAWAL), B/O	PRABIN BORUAH @ SONOWAL AND 11 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
22	<a href="#">WP(C)/1745/2024</a> FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
<b>HEARING</b>				
23	<a href="#">Arb.P./14/2024</a> FIXED	M/S RKE-SHIMRAY (JV) <b>Versus</b> UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
24	<a href="#">Review.Pet./39/2024</a> IN WP(C) 7022/2023 (D/O), FIXED	MUSSTT HASINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR P KATAKI (r-6) SC, AG MRS R BEGUM (r-6) MS. A LALA (r-6)

LEAVE NOTE OF ADVOCATES FOR 28/11/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-III, IV AND V**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
18	<a href="#">WP(C)/2244/2024</a> PART-HEARD, FIXED	MOTALEB BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
19	<b>WITH</b> <a href="#">WP(C)/2695/2024</a>	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
20	<b>WITH</b> <a href="#">WP(C)/3683/2024</a>	M/S C ZAR TECHNOLOGIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
21	<b>WITH</b> <a href="#">WP(C)/4500/2024</a>	MONI KANTA DAS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
<b>ADMISSION</b>				
22	<a href="#">WP(C)/5703/2019</a> FIXED AT 2:00 P.M.	M/S INDIA CARBON LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I. SC, I O C
23	<b>WITH</b> <a href="#">WP(C)/3880/2019</a>	M/S. GUWAHATI CARBON LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. A DAS MS. M DEVI	MR. C K S BARUAH ASSTT.S.G.I. SC, I O C
24	<b>WITH</b> <a href="#">WP(C)/3882/2019</a>	M/S INDIA CARBON LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI MD. ASLAM	MS J SARMAH ASSTT.S.G.I. SC, I O C

**WITH**  
[I.A.\(Civil\)/2465/2019](#)  
in WP(C)/3882/2019

PETRO CARBON AND CHEMICALS PVT  
LTD.

**Versus**

THE UNION OF INDIA AND 4 ORS.

MR N DUTTA  
MR N DUTTA  
MR. P N GOSWAMI  
MR K KHANNA  
MR. S NEOGI

MR G N SAHEWALLA  
MS. S. TODI  
SC. CGSC  
SC, I O C

**WITH**  
25 [WP\(C\)/3883/2019](#)

M/S CARBON RESOURCES PVT. LTD.

**Versus**

THE UNION OF INDIA AND 4 ORS

MR G N SAHEWALLA  
MR H K SARMA  
MR. A CHETIA  
MD. ASLAM

MR. D K SARMAH  
MS J SARMAH  
ASSTT.S.G.I.  
SC, I O C

**WITH**  
26 [WP\(C\)/5660/2019](#)

M/S GUWAHATI CARBON LTD. AND ANR.

**Versus**

THE UNION OF INDIA AND 6 ORS

MR. K N CHOUDHURY  
MS. M DEVI  
MR A DAS

MR. D K SARMAH  
MR. N DEKA  
ASSTT.S.G.I.  
SC, I O C

**WITH**  
[I.A.\(Civil\)/2692/2019](#)  
in WP(C)/5660/2019

PETRO CARBON AND CHEMICALS PVT  
LTD

**Versus**

M/S GUWAHATI CARBON LTD. AND 8  
ORS

MR K KHANNA

MR. K N CHOUDHURY  
C.G.C.  
MS. M DEVI  
MR A DAS

27 [WP\(C\)/954/2022](#)  
FIXED AT 2:00 P.M.

SOLEMAN ALI

**Versus**

THE STATE OF ASSAM AND 5 ORS

MR. S BANIK

SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 28/11/2024

-

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
35	<a href="#">Bail Appln./3469/2024</a> B/O	ABUL KALAM @ ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	SPECIAL PP ASSAM
<b>MOTION (BA)</b>				
36	<a href="#">Bail Appln./3626/2024</a> B/O	SMT SUMI BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MR A SHARMA MR A TALUKDAR	SPL. PP, C.B.I. PP, ASSAM
<b>ADMISSION</b>				
37	<a href="#">CRP/122/2024</a> FIXED	ON THE DEATH OF SRI RAM NARAYAN SARMAH @ MISTRY HIS LEGAL HEIRS JANKI DEVI AND 8 ORS <b>Versus</b> SRI RAM KUMAR MISTRY AND ANR.	MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. A GANGULY
<b>ORDERS</b>				
38	<a href="#">MACApp./202/2020</a> WITH LCR, B/O	MISS BIMALA BORO <b>Versus</b> SHRI BHAGYABAN BORO AND ANR	MR B CHANDA MS. G BORAH	MR. D SARMAH (R1) MR B DEKA (R1) MR. A DHANUKA (R1)
39	<a href="#">MACApp./249/2023</a> B/O	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	MR A B DEY (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1828/2023</a> <b>in</b> MACApp./249/2023	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> HORBI KHYLLAIT AND 3 ORS.	MR T KALITA MR. A KAKATI	
40	<a href="#">I.A.(Civil)/1143/2024</a> <b>in</b> MACApp./317/2016 (D/O), FIXED <b>in</b> MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	MS M CHOUDHURY

**HEARING**

41	<a href="#">MFA/110/2013</a> WITH LCR, B/O	M/S. UNIQUE COAL TRADERS <b>Versus</b> UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
	<b>WITH</b> <a href="#">MFA/109/2013</a> WITH LCR	M/S. UNIQUE COAL TRADERS <b>Versus</b> UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY
43	<a href="#">MFA/115/2013</a> WITH LCR, B/O	M/S. UNIQUE COAL TRADERS <b>Versus</b> UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY MS.M PHUKAN SC, NF RLY
	<b>WITH</b> <a href="#">MFA/88/2013</a>	M/S. UNIQUE COAL TRADERS <b>Versus</b> UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
45	<b>WITH</b> <a href="#">MFA/8/2015</a>	M/S UNIQUE COAL TRADERS <b>Versus</b> UNION OF INDIA	MR.K P MAHESWARI MS.S SARMA MR.A GOYAL	MS.M CHATTERJEE SC, NF RLYR-1 MRS.U CHAKRABORTY
46	<a href="#">RSA/262/2015</a> WITH LCR, B/O	MD MONJURUL HAQUE LASKAR <b>Versus</b> MUSST FATIMA BEGUM LASKAR	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A H M R CHOUDHURY MR.J LASKAR
47	<a href="#">MFA/23/2016</a> WITH LCR, B/O	UNION OF INDIA <b>Versus</b> M/S ARIHANT INTERNATIONAL LTD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.N MEDHI MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
48	<a href="#">MACApp./179/2020</a> WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI DIPIKA SURIN AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR A CHOUDHURY MR A K AZAD (R-5) MR. R Deka MS S DEVI (R-5) S I AKAND
	<b>WITH</b> <a href="#">CO/7/2021</a> in MACApp./179/2020	SMTI. DIPIKA SURIN AND 3 ORS. <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. R GOSWAMI MR P BORTHAKUR
49	<a href="#">MACApp./240/2022</a> WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI ANUPAMA MITRA @ DEY AND 5 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:30 PM**

**[ For Thursday,28th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">AB/3122/2024</a> B/O	SHASADHAR MAHANTA @ SASADHAR MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	<a href="#">Bail Appln./3119/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MD. MUSARAF <b>Versus</b> STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
56	<a href="#">Bail Appln./3477/2024</a> WITH OFFICE NOTE, FIXED	NABINDRA BORO <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MR G TAKU MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
42	<a href="#">Crl.Pet./677/2019</a> WITH LCR	TAPASH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	MS P DAS, Amicus Curiae for R-2 PP, ASSAM
<b>MOTION</b>				
43	<a href="#">Crl.Pet./1319/2024</a> B/O	MOIMUN NESSA AND 6 ORS <b>Versus</b> STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
44	<a href="#">Bail Appln./3487/2024</a> FIXED	RAFIKUL ISLAM @ RAFIQU L ISLAM <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION,	MR. S ISLAM MR A HAWARI A R MONDAL	SC, CBI
<b>BAIL HEARING</b>				
45	<a href="#">AB/2562/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BILLAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
46	<b>WITH</b> <a href="#">Crl.Pet./1296/2024</a>	BILLAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 23**

**[CIVIL BENCH-III AND IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
49	<a href="#">WP(C)/2188/2020</a> BY SLIP, AT 2:00 PM	DILIP KUMAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM MS. N S THAKURIA (r- 4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
<b>BAIL HEARING (BA)</b>				
50	<a href="#">Bail Appln./3501/2024</a> WITH OFFICE NOTE, FIXED	INTAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">Review.Pet./123/2024</a> BY SLIP, IN WP(C)/4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.

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